

Annexure – 7

Name of the corporate debtor: M/s Kerala Chamber of Commerce and Industry ; Date of commencement of CIRP: 21/02/2022 ; List of creditors as on: 25/03/2024
List of operational creditors (Government dues)

Sl. No.	Details of Claimant		Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
1	Kerala State GST Dept	Kerala Govt	25.03.2022	265,901,704.00	265,901,704.00	Govt dues	No	NA	NIL	NIL	-	NIL	NIL
2	EPFO, Kaloor	Kerala Govt	26.04.2022	2,839,446.00	2,839,446.00	Govt dues	No	NA	NIL	NIL	-	NIL	NIL
3	ESI, Ernakulam South	Kerala Govt	25.05.2022	1,174,514.00	1,174,514.00	Govt dues	No	NA	NIL	NIL	-	NIL	NIL
4	Commissioner of Central GST and Excise, Kochi Commissionerate	Govt. of India	04.03.2024	41,548,743.00		Govt dues	No	NA	NIL	NIL		41,548,743.00	Delay Condonation application has been filed before Hon'ble NCLT.
5	Kerala State Industrial Enterprises Limited	Kerala Govt	06.02.2024	33,838.00		Govt dues	No	NA	NIL	NIL		33,838.00	Delay Condonation application has been filed before Hon'ble NCLT.
6	Bharat Sanchar Nigam Limited	Govt. of India		7,344.76		Govt dues	No	NA	NIL	NIL		7,344.76	Delay Condonation application has been filed before Hon'ble NCLT.
	Total			311,505,589.76	269,915,664.00							41,589,925.76	